

IN THE HIGH COURT OF ORISSA,
CUTTACK

Realisation of Court Fees received towards
NOT READY Certified Copy Applications

Date : 10.06.2024

SL No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	R CMISHRA	51264/2024	10.06.2024	OJC/2055/1984	12	86.00,3*86 dms	U	
2	PP NANDA	51270/2024	10.06.2024	CRLMC/3013/2023	7		U	
3	P. K. ROUTRAY	51271/2024	10.06.2024	WA/251/2023	7		U	
4	P. K. ROUTRAY	51272/2024	10.06.2024	WA/2470/2023	7		U	
5	J P MOHANTY	51273/2024	10.06.2024	WP (C) /13285/2005	10		C	
6	M BEHERA	51274/2024	10.06.2024	WP (C) /36689/2021	10		C	
7	M BEHERA	51275/2024	10.06.2024	WP (C) /36687/2021	10		C	
8	M BEHERA	51276/2024	10.06.2024	WP (C) /36686/2021	10		C	
9	M BEHERA	51277/2024	10.06.2024	WP (C) /36692/2021	10		C	
10	M BEHERA	51278/2024	10.06.2024	WP (C) /36691/2021	10		C	
11	M BEHERA	51279/2024	10.06.2024	WP (C) /36690/2021	10		C	
12	L. D. SAHOO	51280/2024	10.06.2024	CRLA/690/2022	10		C	
13	M R BARIK	51281/2024	10.06.2024	ABLAPL/5522/2024	10		C	
14	P. K. ROUTRAY	51282/2024	10.06.2024	WA/2475/2023	7		U	
				Total	130			

NIC